

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1530
ANSWERED ON 29/07/2025**

CRITERIA FOR GRANT OF FUNDS UNDER PMAY-G

1530. Dr. Kirsan Namdeo:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the criteria adopted by the Government to give grant for construction of houses to the beneficiaries under Pradhan Mantri Awas Yojana-Gramin (PMAY-G);**
- (b) whether the Government is aware of the fact that the current grant is not enough to complete the construction of the beneficiary's house, if so, the details thereof and the action taken in this regard; and**
- (c) whether the Government has taken any steps to increase the grant amount and if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a): In order to achieve the objective of "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to 4.95 crore eligible rural households with basic amenities by March 2029. As on 24th July 2025, a cumulative target of 4.12 crore houses have been allotted to States/UTs out of which 3.84 crore houses have been sanctioned and 2.81 crore houses have been completed.

Beneficiaries under PMAY-G were identified using housing deprivation parameters given in the Socio-Economic and Caste Census (SECC), 2011 data. The final selection of beneficiaries under PMAY-G is based on the housing deprivation parameters and exclusion criteria prescribed under the Socio-Economic Caste Census (SECC) 2011 and due verification by the respective Gram Sabhas and completion of an Appellate Process. The Government

conducted an Awaas+ survey from January 2018 to March 2019 to identify those beneficiaries who claimed to have been left out under the 2011 SECC and thus prepared an additional list of potential beneficiaries. To achieve the additional target of 2 crore houses, Awaas+ survey 2024 app has been designed to identify the eligible beneficiaries. Eligible beneficiaries from the Awaas+ 2024 survey shall be identified post completion of survey and verification of data.

(b) & (c): The Union Cabinet has approved the continuation of PMAY-G till March, 2029 as per the existing unit assistance for construction of 2 crore more houses with an outlay of Rs 3.06 lakh crores. The unit assistance provided to beneficiaries under PMAY-G is as per the approval of the Union Cabinet and at present, there is no proposal under consideration in the Ministry for increasing the unit financial assistance.
